

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NOS. 1492 & 824 OF 2019 IN DFR NO. 3275 OF 2018

Dated : 31st October, 2019

In the matter of:

Akash Ispat Private Limited Unit-II

.... Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory Commission &
Anr.**

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **16.01.2020**.

mk

(Court Master)